

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes.

(b) As on March, 2007, there are a total of 145272 Sub Centres, 22370 Primary Health Centres and 4045 Community Health Centres functioning across the country. As against the sanctioned posts of 27274 doctors, there are a total of 22608 doctors are in position at PHC and as against the sanctioned posts of 10615 Specialists, there are a total of 5117 doctors are in position at CHCs as on March, 2007. India's health indicators have registered significant improvement since independence. However, there is still long way to go before our indicators can match developed countries. Our indicators are better than most neighbouring countries except Sri Lanka on most parameters.

Performance of National Board of Exam

†1564. SHRI PRABHAT JHA:

SHRI BHAGAT SINGH KOSHYARI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Board of Exam which was set up to conduct Post Graduate and post doctoral examinations has been successful in achieving its objectives and targets;

(b) if so, the complete details regarding the results of examinations conducted during the last five years;

(c) the reasons for conducting examination only once in a year at present; and

(d) the steps being taken by Government to achieve the target of one doctor per thousand of population?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes. The National Board of Examinations has been successful in conducting Post Graduation Examinations.

(b) The details regarding the results of examinations conducted during the last five years is given in the enclosed Statement.

(c) The following examinations are conducted by the NBE:

1. DNB CET Examination
2. DNB Final Examination
3. Fellowship Entrance Examination
4. Fellowship Exit Examination
5. Screening Test for Foreign Medical Graduates

The fellowship entrance and exit examinations, DNB Final Examinations are conducted on an annual basis while the DNB CET examinations are conducted in June and December every year, the screening test is conducted in March and September every year. The DNB final exam is also conducted in June in certain specialties.

† Original notice of the question was received in Hindi.

(d) On the basis of proposals received from the State Governments, the Central Government grants permission for starting new medical colleges and for increasing existing capacity of MBBS seats every year. Increasing the number of doctors is an ongoing process.

Statement

Year-wise Detail of Examinations

Year	Exam	Appeared	Passed
2004-05	CET	7223	4096
	FMGE	3324	904
	DNB Final Theory	4910	1850
	Post Doctoral Fellowship Exam	33	24
Year	Exam	Appeared	Passed
2005-06	CET	9263	4374
	FMGE	4179	2821
	DNB Final Theory	3040	1164
	Post Doctoral Fellowship Exam	44	22
	DNB Final Practical	2835	1608
Year	Exam	Appeared	Passed
2006-07	CET	10885	3940
	FMGE	2585	513
	DNB Final Theory	4694	1691
	Post Doctoral Fellowship Exam	79	45
	DNB Final Practical	2407	1351
Year	Exam	Appeared	Passed
2007-08	CET	13405	3466
	FMGE	3681	1280
	DNB Final Theory	5110	1444
	Post Doctoral Fellowship Exam	84	47
	DNB Final Practical	887	485

Year	Exam	Appeared	Passed
2008-09	CET	14353	6859
	FMGE	4211	1326
	DNB Final Theory	6239	1684
	Post Doctoral Fellowship Exam	485	164
	DNB Final Practical	2195*	1223

* Provisional

Exploitation of students by private dental colleges

1565. SHRI SATYAVRAT CHATURVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the exploitation of students by private dental colleges affiliated to CCS University, Meerut in connivance with the Dental Council of India;

(b) the details of such cases pertaining to discriminatory supplementary examination rules, exorbitant fines and fees etc. which have come to the notice of Government during the last three years; and

(c) the details of the action taken in each case?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Dental Council of India (DCI) is a statutory authority responsible for maintaining standards of dental education in India. The Council has informed that the interests of the students of colleges affiliated to CCS University, Meerut are not affected as the supplementary examination rules framed by DCI are reasonable. Further, as regards fee, the same is fixed by the State Admission and Fee Structuring Committee as per orders of Hon'ble Supreme Court.

Preparations of spurious food items

1566. SHRIMATI VIPLOVE THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the fact that the ghee we are using is being prepared throughout the country from animal fat, crushed animal bones, palm oil and hazardous chemicals;

(b) if so, Government's reaction thereon;

(c) whether it is a fact that this spurious ghee can lead to brain-stroke and gangrene and can also damage liver and kidney; and

(d) if so, what strong action Government has taken/proposes to take against the people involved in this act and to stop preparation of spurious items of food?